

Cause List for Mediation Centre

Date : 02/05/2026

Mediator : Dr. Archana Sinha, Retd Judicial Officer

Case No.: 32/16 Case Id: 2604M05185 Referring Judge : Sh. Umesh Kumar, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:30:00 PM
MOHD IMRAN Vs. RAHIMIA PUBLIC SCHOOL
Total Days spent : 5

Case No.: 8449/23 Case Id: 2604M05170 Referring Judge : Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 1:00:00 PM
VIJAY SHARMA Vs. HARJEET SINGH
Total Days spent : 5

Case No.: 521390/16 Case Id: 2604M04875 Referring Judge : Ms. Kahkashan Jabin, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:30:00 PM
KIRAN DEVATWAL Vs. NARENDER KUMR DEVATWAL
Total Days spent : 12

Case No.: 1799/24 Case Id: 2604M05274 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 3:00:00 PM
M/S QUEEN GARHWAL COOPERATIVE Vs. PUSHPA DEVI
Total Days spent : 5

Case No.: 1866/25 Case Id: 2604M04165 Referring Judge : Ms. Kahkashan Jabin, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 3:00:00 PM
LAXMI Vs. SANDEEP JOON
Total Days spent : 26

Case No.: 1798/24 Case Id: 2604M05275 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 3:00:00 PM
M/S QUEEN GARHWAL COOPERATIVE SOCIETY LTD Vs. PRAMOD KUMAR
Total Days spent : 5

Case No.: 794/23 Case Id: 2603M03988 Referring Judge : Ms. Aayushi Saxena, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 3:00:00 PM
HANDICRAFTS FORTUNE Vs. M/S 5 ELEMENTS
Total Days spent : 33

Case No.: 45/26 Case Id: 2604M04168 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 3:10:00 PM
RAVI KUMAR Vs. MONIKA KUMARI
Total Days spent : 26

Case No.: 805/24 Case Id: 2604M04171 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 3:30:00 PM

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OMSONS MARKETING PVT LTD

Vs. RINAL INVESTMENT PVT LTD

Total Days spent : 26

Total : 9

Mediator : Dr. Renu Aggarwal, Advocate

Case No.: 1945/16 Case Id: 2604M04585 Referring Judge : Sh. Umesh Kumar, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 PM
SARVESH KUMAR MATHUR Vs. K C MUKIM
Total Days spent : 19

Case No.: 82/17 Case Id: 2602M01373 Referring Judge : Sh. Sachin Sood, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 PM
JANUKI KUMARI J B RANA AND ORS Vs. V K INTERNATIONAL
Total Days spent : 82

Case No.: 1383/24 Case Id: 2603M04082 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
YOGESH Vs. SADHANA CHAUHAN
Total Days spent : 33

Case No.: 11971/25 Case Id: 2602M02650 Referring Judge : Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
BALAJI ELECTRICALS LTD Vs. BALAJI AGENCIES AND ORS
Total Days spent : 61

Case No.: 10899/25 Case Id: 2604M04964 Referring Judge : Ms. Ravisha Sidana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
M/S SOUVENIR PUBLISHERS PVT LTD Vs. JANTA BOOKS AND SCHOOL UNIFORMS
Total Days spent : 12

Case No.: 80/24 Case Id: 2603M03975 Referring Judge : Ms. Shagun Sharma, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
PROFESSOR DOCTOR PETER HILPERT Vs. DAL CHAND ANAND
Total Days spent : 33

Case No.: 352/23 Case Id: 2603M04098 Referring Judge : Sh. Neeraj Sharma, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 2:00:00 PM
MOHD JUNED AND ORS Vs. KALIK UR REHMAN @ GUDDU AND ORS
Total Days spent : 33

Total : 7

Cause List for Mediation Centre

Date : 02/05/2026

Mediator : Ms. Alka Ahir, Advocate

Case No.: 37/23	Case Id: 2604M05259	Referring Judge : Sh. Lovleen, DJS	Hearing Time : 11:00:00 AM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			
NAVNEET KAUR	Vs. JOHANDEEP SINGH		Total Days spent : 5
Case No.: 202/3	Case Id: 2604M05263	Referring Judge : Sh. Lovleen, DJS	Hearing Time : 11:00:00 AM
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			
NAVNEET KAUR	Vs. JOHANDEEP SINGH		Total Days spent : 5
Case No.: 25/26	Case Id: 2604M05264	Referring Judge : Sh. Naresh Kumar Malhotra, DHJS	Hearing Time : 11:00:00 AM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			
TATA CAPITAL LTD	Vs. MAHENDER KUMAR		Total Days spent : 5
Case No.: 11287/24	Case Id: 2604M05165	Referring Judge : Sh. Danveer, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
PRATYAKSH SHARMA	Vs. PUNEET GUPTA		Total Days spent : 5
Case No.: 126/19	Case Id: 2604M04328	Referring Judge : Ms. Harshita Vatsayan, DJS	Hearing Time : 2:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
STATE	Vs. RAKESH JAISWAL		Total Days spent : 26
Case No.: 1241/24	Case Id: 2604M04868	Referring Judge : Sh. Naresh Kumar Laka, DHJS	Hearing Time : 3:00:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
CHANDEEP SINGH	Vs. MAHESH BANSAL		Total Days spent : 12
Total : 6			

Mediator : Ms. Geetanjali Sharma, Advocate

Case No.: 786/25	Case Id: 2602M02662	Referring Judge : Ms. Disha Langan, DJS	Hearing Time : 12:00:00 AM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
ASHA	Vs. SONU YADAV		Total Days spent : 61
Case No.: 5843/24	Case Id: 2604M04656	Referring Judge : Sh. Harish Kumar, DHJS	Hearing Time : 12:00:00 AM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			
M/S OMSONS MARKETING PVT LTD	Vs. M/S LOVI ADVERTISING & PUBLICITY PVT LTD		

Cause List for Mediation Centre

Date : 02/05/2026

Total Days spent : 19

Case No.: 1345/25 Case Id: 2604M04590 Referring Judge : Ms. Sana Khan, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM
MOHD JAFAR ALEE ANSARI Vs. SAJJAD HUSSAIN

Total Days spent : 19

Case No.: 1/26 Case Id: 2604M05260 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 12:00:00 PM
RAMANSHI KAUSHIK Vs. RISHABH KHARI

Total Days spent : 5

Case No.: 9/26 Case Id: 2602M02293 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL Hearing Time : 12:00:00 PM
RAMANSHI Vs. RISHABH KHARI

Total Days spent : 68

Case No.: 10994/19 Case Id: 2603M03977 Referring Judge : Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
LMC ENTERPRISES PVT LTD Vs. HARPREET KAUR

Total Days spent : 33

Case No.: 57/26 Case Id: 2604M04870 Referring Judge : Ms. Ishita Bhardwaj, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 1:00:00 PM
ARIJIT SINGH CHAUDHARY Vs. EXPRESSIONS PORTFOLIO PVT LTD

Total Days spent : 12

Case No.: 2028/25 Case Id: 2602M02512 Referring Judge : Sh. Gaurav Ujjwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
RAJHANS MOTOR INVESTMENT COMPANY V Vs. MANISH LUHERA

Total Days spent : 64

Case No.: 313/24 Case Id: 2603M04014 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : MATRIMONIAL : PETITION FOR MAINTENANCE Hearing Time : 11:00:00 PM
ISHA ARORA Vs. MUKUL DHINGRA

Total Days spent : 33

Total : 9

Mediator : Ms. Kusum Lata Sharma, Advocate

Case No.: 191/23 Case Id: 2604M04291 Referring Judge : Sh. Naresh Kumar Laka, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM
GURU DUTT SHARMA Vs. M/S KOHLI TENTS PVT LTD

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Date : 02/05/2026

Total Days spent : 24

Total : 1

Mediator : Ms. Nahed Anjum, Advocate

Case No.: 432/21 Case Id: 2604M04682 Referring Judge : Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:00:00 PM
MULTAZIR Vs. SANJEEV KUMAR
Total Days spent : 15

Total : 1

Mediator : Ms. Ruby Bedi, Advocate

Case No.: 2392/20 Case Id: 2604M04655 Referring Judge : Ms. Ravisha Sidana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
SAI INTERNATIONAL Vs. R N HOME CREATION
Total Days spent : 19

Case No.: 104/26 Case Id: 2604M04201 Referring Judge : Sh. Raj Kumar Tripathi, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
M/S SYNOKEM PHARMACEUTICALS LTD Vs. TARIQ AHMAD SHAH
Total Days spent : 26

Case No.: 476/25 Case Id: 2602M02290 Referring Judge : Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
PARUL SACHAR Vs. VINEET SACHDEV
Total Days spent : 68

Case No.: 1425/23 Case Id: 2602M01408 Referring Judge : Sh. Lalit Kumar, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM
GSI ENTERPRISES PVT LTD Vs. CI MODULERS SYSTEM PVT LTD
Total Days spent : 82

Case No.: 1077/25 Case Id: 2603M02826 Referring Judge : Sh. Dharmender Singh, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION Hearing Time : 2:00:00 PM
VIKAS SAREEN Vs. SAHIL SOOD
Total Days spent : 54

Case No.: 1303/23 Case Id: 2602M01481 Referring Judge : Sh. Sumeet Anand, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
SUMAN RASWANT AND ANR Vs. MOHINI RASWANT AND ANR
Total Days spent : 82

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Date : 02/05/2026

Case No.: 22/24 Case Id: 2602M01475 Referring Judge : Sh. Sukhdev Singh, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM
ROHIT RASWANT Vs. SUMAN RASWANT
Total Days spent : 82

Case No.: 23/24 Case Id: 2602M01474 Referring Judge : Sh. Sumeet Anand, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM
MOHINI RASWANT Vs. SUMAN
Total Days spent : 82

Case No.: 204/25 Case Id: 2604M04959 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SYEEDA SHABNAM BANO Vs. RAJIV
Total Days spent : 12

Case No.: 8564/21 Case Id: 2604M04197 Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SHRI PAL GUPTA Vs. MOOLCHAND AGGARWAL
Total Days spent : 26

Case No.: 1666/17 Case Id: 2604M04652 Referring Judge : Sh. Arvind Tomar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SAMUNDER SAREE CENTRE Vs. PRAVEEN KHANDELWAL
Total Days spent : 19

Case No.: 209/25 Case Id: 2604M04161 Referring Judge : Sh. Manish Gupta, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:30:00 PM
SIMRAN KAUR Vs. MANMEET SINGH
Total Days spent : 26

Case No.: 1652/25 Case Id: 2602M02162 Referring Judge : Sh. Naresh Kumar Laka, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 10:30:00 PM
M/S JAI AMBE ENTERPRISES Vs. M/S CORPORATE ALLIANCE
Total Days spent : 70

Case No.: 1827/25 Case Id: 2603M03998 Referring Judge : Sh. Dev Saroha, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 11:00:00 PM
M/S JSD TRANSPORT Vs. M/S PENDO PACKAGING PVT LTD
Total Days spent : 33

Case No.: 1870/25 Case Id: 2603M03983 Referring Judge : Ms. Sana Khan, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 11:30:00 PM
PRAVEEN KUMAR Vs. RAJEEV KUMAR MAHESHWARI
Total Days spent : 33

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Date : 02/05/2026

Total : 15

Mediator : Ms. Samta Jain, Advocate

Case No.: 365/24 Case Id: 2602M02305 Referring Judge : Sh. Vineet Kumar, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:30:00 PM
DEEPTI PATHAK Vs. ANUJ CHATURVEDI
Total Days spent : 65

Case No.: 832/21 Case Id: 2602M02344 Referring Judge : Sh. Naveen Gupta, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:30:00 PM
DEEPTI PATHAK Vs. ANJU CHATURVEDI
Total Days spent : 65

Case No.: 10695/24 Case Id: 2604M05381 Referring Judge : Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
ASHIND INDUSTRIES PVT LTD Vs. TILAK RAJ TALWAR
Total Days spent : 2

Total : 3

Mediator : Ms. Susheel Bala Dagar, DHJS

Case No.: 365/22 Case Id: 2604M04591 Referring Judge : Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
CAPRISO FINANCE LTD Vs. SUNNY
Total Days spent : 19

Case No.: 22/25 Case Id: 2604M04196 Referring Judge : Sh. Milan Goel, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
SONU GUPTA Vs. PRABHA DEVI GUPTA
Total Days spent : 26

Case No.: 1205/25 Case Id: 2604M04200 Referring Judge : Sh. Milan Goel, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
PRABHA DEVI GUPTA Vs. SONU GUPTA
Total Days spent : 26

Case No.: 398/20 Case Id: 2604M04575 Referring Judge : Sh. Rakesh Kumar Sharma, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
SUBHASH GUPTA Vs. DHARMENDER AGGARWAL
Total Days spent : 19

Total : 4

Cause List for Mediation Centre

Date : 02/05/2026

Mediator : Sh. Anil Kumar Sisodia, DHJS

Case No.: 57/24 Case Id: 2603M03212 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : CUSTODY / GUARDIANSHIP : CUSTODY MATTERS Hearing Time : 11:30:00 AM
MANGALA NAND Vs. HEERA DEVI @ POOJA
Total Days spent : 59

Case No.: 576/25 Case Id: 2604M05181 Referring Judge : Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S ANEJA AGENCIES Vs. AMIT BAJAJ
Total Days spent : 5

Case No.: 1679/24 Case Id: 2603M03213 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 11:30:00 PM
MANGALA NAND Vs. HEERA DEVI @ POOJA
Total Days spent : 59

Total : 3

Mediator : Sh. Ankit Mehta, DHJS

Case No.: 2679/24 Case Id: 2603M03221 Referring Judge : Ms. Poonam Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
ORIENT BELL LTD Vs. SHASHANK SHEKHAR SINGH
Total Days spent : 59

Case No.: 997/24 Case Id: 2604M05163 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
NAMNISH CREATIONS Vs. CITI MEGA MART PVT LTD
Total Days spent : 5

Total : 2

Mediator : Sh. Durga Pd., Advocate

Case No.: 22/21 Case Id: 2603M04116 Referring Judge : Ms. Pooja Yadav, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:00:00 PM
SAVITRI Vs. ISHWAR SINGH
Total Days spent : 31

Total : 1

Mediator : Sh. Harsh Gupta, Advocate

Case No.: 243/25 Case Id: 2604M05160 Referring Judge : Sh. Sunil Khatri, DJS

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Cause List for Mediation Centre

Date : 02/05/2026

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT	Hearing Time : 12:00:00 AM
SHABNAM AND ANR	Vs. MOHD YASEEN AND ORS
	Total Days spent : 5
Case No.: 2180/23 Case Id: 2604M05189 Referring Judge : Sh. Sunil Khatri, DJS	Hearing Time : 12:30:00 AM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT	
SHABNAM	Vs. RAISA BEGUM
	Total Days spent : 5
Case No.: 10843/19 Case Id: 2604M04966 Referring Judge : Ms. Kahkashan Jabin, DJS	Hearing Time : 11:00:00 AM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	
PUJA SHARMA	Vs. NAVEEN SHARMA AND ORS
	Total Days spent : 12
Case No.: 137/25 Case Id: 2604M05164 Referring Judge : Ms. Kahkashan Jabin, DJS	Hearing Time : 11:30:00 AM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	
NARSEEN @ ROMA	Vs. ANIL KUMAR
	Total Days spent : 5
Case No.: 2564/25 Case Id: 2604M04588 Referring Judge : Ms. Shivangi Mangla, DJS	Hearing Time : 11:30:00 AM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
SYNGENTA INDIA PVT LTD	Vs. M/S KAPOOR BEEJ BHANDAR
	Total Days spent : 19
Case No.: 532/19 Case Id: 2603M04100 Referring Judge : Ms. Goma Dabas Gupta, DHJS	Hearing Time : 11:30:00 AM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT	
BABITA @ BABITA SHARMA	Vs. RAKESH CHANDA AND ORS
	Total Days spent : 33
Case No.: 969/23 Case Id: 2604M05187 Referring Judge : Sh. Shiv Kumar, DHJS	Hearing Time : 12:00:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY	
CHANDANA BARDIA	Vs. RAMESH TIWARI
	Total Days spent : 5
Case No.: 651/25 Case Id: 2603M03966 Referring Judge : Ms. Manya, DJS	Hearing Time : 2:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	
POOJA DEVI	Vs. MANISH KUMAR
	Total Days spent : 33
Case No.: 512/23 Case Id: 2603M03204 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS	Hearing Time : 2:30:00 PM
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS	
KRISHNA DEVI	Vs. YOGESH KUMAR
	Total Days spent : 59

Cause List for Mediation Centre

Date : 02/05/2026

Case No.: 430/25 Case Id: 2604M04572 Referring Judge : Ms. Anshul Singhal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 11:00:00 PM
STATE Vs. AMIT JAIN
Total Days spent : 19
Total : 10

Mediator : Sh. J.S. Rawat, Advocate

Case No.: 8708/23 Case Id: 2604M04880 Referring Judge : Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
BANSAL CREDIT LTD Vs. NANAK CHAND
Total Days spent : 12
Total : 1

Mediator : Sh. Mayank Mehandru, Advocate

Case No.: 99/19 Case Id: 2604M05178 Referring Judge : Ms. Goma Dabas Gupta, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 11:00:00 AM
MALVINDER SINGH BHATIA Vs. VARINDER SINGH BHATIA AND ORS
Total Days spent : 5

Case No.: 10397/16 Case Id: 2602M01759 Referring Judge : Sh. Vinod Kumar Meena, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM
HARENDER SINGH Vs. SATENDER SINGH
Total Days spent : 73

Case No.: 320/14 Case Id: 2603M04011 Referring Judge : Ms. Kahkashan Jabin, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM
STATE Vs. SANDEEP BATU
Total Days spent : 33

Case No.: 2185/24 Case Id: 2604M04172 Referring Judge : Sh. Akshay Prakash, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 1:00:00 PM
SANDEEP KUKREJA Vs. AJAY GUPTA
Total Days spent : 26

Case No.: 1126/23 Case Id: 2602M01399 Referring Judge : Ms. Manya, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:30:00 PM
ANSHU JAIN Vs. PARUL JAIN
Total Days spent : 82

Case No.: 13680/19 Case Id: 2603M03971 Referring Judge : Sh. Navdeep Gupta, DJS

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Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	3:00:00 PM
LAXMI PUBLICATION PVT LTD	Vs. A L VENKATESHWARLU	Total Days spent :	33
Case No.:	18/25	Case Id:	2602M02654
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Dr. Kamini Lau, DHJS
GULSHAN KAUR CHHABRA AND ORS	Vs. BALWINDER CHHABRA AND ORS	Hearing Time :	3:00:00 PM
		Total Days spent :	61
Case No.:	870/21	Case Id:	2602M02652
Case Type :	PARTITION : SUIT FOR PARTITION	Referring Judge :	Ms. Mayuri Singh, DHJS
BALWINDER CHHABRA	Vs. GULSHAN KAUR	Hearing Time :	3:00:00 PM
		Total Days spent :	61
Case No.:	764/20	Case Id:	2603M03957
Case Type :	PARTITION : SUIT FOR PARTITION	Referring Judge :	Sh. Abhishek Srivastava, DHJS
RAVINDER KUMAR	Vs. KAMLA DEVI AND ORS	Hearing Time :	4:00:00 PM
		Total Days spent :	33
Case No.:	10850/25	Case Id:	2604M05193
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Navdeep Gupta, DJS
TATA CAPITAL LTD	Vs. MONALI	Hearing Time :	10:30:00 PM
		Total Days spent :	5
Total :	10		

Mediator : Sh. Pramod Saxena, Advocate

Case No.:	6928/23	Case Id:	2602M02644
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Surbhi Gupta Anand, DJS
THE KANGRA COOPERATIVE BANK LTD	Vs. VIJAY ATTERYA	Hearing Time :	11:00:00 AM
		Total Days spent :	61
Case No.:	548/22	Case Id:	2604M04174
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Referring Judge :	Sh. Lalit Kumar, DJS
RENU HURRIA	Vs. VINOD MAHAJAN	Hearing Time :	12:00:00 PM
		Total Days spent :	26
Case No.:	181/22	Case Id:	2604M04871
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Ms. Kahkashan Jabin, DJS
STATE	Vs. RAVINDER SAINI	Hearing Time :	12:00:00 PM
		Total Days spent :	12
Case No.:	6363/24	Case Id:	2604M04587
		Referring Judge :	Ms. Richika Tyagi, DJS

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Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time :	12:00:00 PM
STATE	Vs. PAWAN VERMA	Total Days spent : 19	
Case No.:	Case Id:	Referring Judge :	Ms. Divyashree Raina, DJS
419/25	2603M03194		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	12:30:00 PM
SUNITA	Vs. MUKESH	Total Days spent : 59	
Case No.:	Case Id:	Referring Judge :	Sh. Anil Kumar Paswan, DHJS
12197/16	2603M03990		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Hearing Time :	12:30:00 PM
DELHI PRESS PATRA PRAKASHAN LTD	Vs. JYOTSANA INDUSTRIAL TRAINING CENTER	Total Days spent : 33	
Case No.:	Case Id:	Referring Judge :	Ms. Kahkashan Jabin, DJS
2267/25	2603M03991		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	2:00:00 PM
JAGRITI	Vs. SHIVAM TOMAR AND ORS	Total Days spent : 33	
Case No.:	Case Id:	Referring Judge :	Ms. Divyashree Raina, DJS
591/25	2603M02817		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	2:00:00 PM
JOGINDER KAUR	Vs. GURVINDER KAUR	Total Days spent : 54	
Case No.:	Case Id:	Referring Judge :	Sh. Lalit Kumar, DJS
1802/25	2603M03995		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	2:00:00 PM
RAJNI ARORA	Vs. GEETA VERMA	Total Days spent : 33	
Case No.:	Case Id:	Referring Judge :	Sh. Raj Kumar Tripathi, DHJS
5885/24	2604M04960		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	2:00:00 PM
SURJEET KAUR	Vs. KAMLADITYA CONSTRUCITON PVT LTD	Total Days spent : 12	
Case No.:	Case Id:	Referring Judge :	Ms. Divyashree Raina, DJS
721/24	2603M03961		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	2:00:00 PM
NAGMA ASHRAF	Vs. IQBAL ANSARI	Total Days spent : 33	
Case No.:	Case Id:	Referring Judge :	Sh. Tanmay Batham, DJS
3770/24	2603M03976		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	11:30:00 PM
GANGOTRI ELECTRONICS PVT LTD	Vs. ALCLED LIGHTING PVT LTD	Total Days spent : 33	

Total :

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Mediator : Sh. Rajesh K. Gupta, Advocate

Case No.: 121/24 Case Id: 2603M03968 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 12:00:00 PM
SANTOSH Vs. AMIT SHARMA
Total Days spent : 33

Case No.: 384/26 Case Id: 2604M05158 Referring Judge : Ms. Ruchika Singla, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:00:00 PM
NATIONAL INSURANCE CO LTD Vs. SUNNY KASHYAP
Total Days spent : 5

Case No.: 6226/19 Case Id: 2603M03962 Referring Judge : Ms. Ravisha Sidana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
APL CROP SCIENCE PVT LTD Vs. PARITOSH BISWAL
Total Days spent : 33

Case No.: 1094/25 Case Id: 2603M04089 Referring Judge : Sh. Gaurav Ujjwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
SUNIL ARORA Vs. LALIT GUPTA
Total Days spent : 33

Case No.: 789/25 Case Id: 2604M05192 Referring Judge : Ms. Mahima Rai Singh, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 12:30:00 PM
REETU DURGA Vs. GEETA KUMARI
Total Days spent : 5

Case No.: 180/23 Case Id: 2604M04881 Referring Judge : Sh. Gopal Krishan, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
MUSSAWIR KHAN Vs. AKHLAQ
Total Days spent : 12

Case No.: 1489/25 Case Id: 2604M05184 Referring Judge : Ms. Sana Khan, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
NAZMA PARVEEN Vs. WASEEM AHMAD
Total Days spent : 5

Case No.: 201/26 Case Id: 2604M05272 Referring Judge : Sh. Arvind Bansal, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
PARAS NAGPAL Vs. BALAJI LIFE INSURANCE CO LTD
Total Days spent : 5

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Case No.: 820/25 Case Id: 2603M04008 Referring Judge : Ms. Shivli Talwar, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
HARSHITA MALIK Vs. CHITRESH MALIK AND ORS
Total Days spent : 33

Case No.: 1748/25 Case Id: 2604M05200 Referring Judge : Ms. Tyagita Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:00:00 PM
VIKRAM RAWAT Vs. ANJU GANGWAR
Total Days spent : 5

Case No.: 2844/24 Case Id: 2604M04968 Referring Judge : Sh. Gaurav Ujjwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
MANOJ KUMAR SAINI Vs. SATISH KUMAR
Total Days spent : 12

Case No.: 594/23 Case Id: 2604M04886 Referring Judge : Sh. Gopal Krishan, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 11:00:00 PM
MUSSAWIR KHAN Vs. AKHLAQ
Total Days spent : 12

Total : 12

Mediator : Sh. Rakesh Kumar Gupta, Advocate

Case No.: 372/18 Case Id: 2601M00742 Referring Judge : Ms. Shivli Talwar, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:30:00 PM
MONU Vs. SANDEEP BAHOTRA
Total Days spent : 96

Case No.: 275/18 Case Id: 2601M00741 Referring Judge : Ms. Shivli Talwar, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:30:00 PM
STATE Vs. SANDEEP
Total Days spent : 96

Total : 2

Mediator : Sh. Rashid Hashmi, Advocate

Case No.: 2084/24 Case Id: 2604M04589 Referring Judge : Sh. Milan Goel, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM
SHORKY CHUGH Vs. M/S PAHWA HYUNDAI AND ANR
Total Days spent : 19

Case No.: 2636/21 Case Id: 2603M03309 Referring Judge : Sh. Milan Goel, DJS

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Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time : 12:00:00 PM
SKY MAX INTERNATIONAL	Vs. KANPUR FOOTWEAR
	Total Days spent : 47
Case No.: 551/20 Case Id: 2602M01384 Referring Judge : Ms. Payal Singhal, DJS	Hearing Time : 12:30:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS	
STATE	Vs. MANGESH TYAGI
	Total Days spent : 82
Case No.: 1696/23 Case Id: 2603M03687 Referring Judge : Sh. Sunil Khatri, DJS	Hearing Time : 12:30:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY	
M/S INDIAN FAB	Vs. M/S AGGARWAL SAREE CENTER
	Total Days spent : 33
Case No.: 357/25 Case Id: 2603M02819 Referring Judge : Sh. Vijay Kumar Dahiya, DHJS	Hearing Time : 2:00:00 PM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	
JATINDER KAUR	Vs. MANVEET SINGH
	Total Days spent : 54
Case No.: 39/21 Case Id: 2604M04195 Referring Judge : Sh. Abhishek Srivastava, DHJS	Hearing Time : 2:00:00 PM
Case Type : PROBATE : PROBATE CASE	
JINNO DEVI @ JEENKU DEVI	Vs. STATE AND ORS
	Total Days spent : 26
Case No.: 2137/25 Case Id: 2603M02821 Referring Judge : Ms. Pooja Yadav, DJS	Hearing Time : 2:30:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	
SHASHI	Vs. RAJENDER
	Total Days spent : 54
Total : 7	

Mediator : Sh. Vijay Kumar Dahiya, DHJS

Case No.: 215/26 Case Id: 2603M03166 Referring Judge : Ms. Ruchika Singla, DHJS	Hearing Time : 2:00:00 PM
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES	
BADELAL PAL	Vs. DEEPAK
	Total Days spent : 59
Case No.: 216/26 Case Id: 2603M03165 Referring Judge : Ms. Ruchika Singla, DHJS	Hearing Time : 2:00:00 PM
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES	
DEEPAK JHA	Vs. DEEPAK
	Total Days spent : 59
Total : 2	

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Software Designed and Developed by Gaurav Walia, DEO Computer Branch, Tis Hazari Courts, Delhi